Government of West Bengal Health & Family Welfare Department Swasthya Bhavan, 3rd Floor GN-29, Sector-V, Bidhannagar Kolkata – 700 091

No. H&FW/130/20

March 24, 2020

ORDER

After reviewing the ongoing situation, the List of Exempted Goods & Services in the Order No. H&FW/120/20 dated 22.03.2020 of the Chief Secretary, Government of West Bengal on 22.03.2020 to combat the spread of COVID-19, has been revised as follows:

- a. Law and Order, Courts and Correctional Services
- b. Health Services and Veterinary Services
- c. Police, Armed Forces and Paramilitary Forces
- d. Electricity, Water, Conservancy services and Private Security Services
- e. Fire, Civil Defense and Emergency Services
- f. Telecom, Internet, IT & ITES and postal services
- g. Banks and ATMs
- h. Food including PDS, groceries, vegetables, fruits, meat, fish, bread and milk, eggs, poultry feed and cattle feed and their storage and transportation
- i. E commerce of groceries, food items, and home delivery of food
- j. Petrol Pumps, LPG gas, oil agencies, their godowns and transportation
- k. Medicine shops, optical stores, pharmaceutical manufacturing, Liquid Nitrogen and their transportation
- Production and Manufacturing units requiring continuous process may continue to function after obtaining necessary approval from the District Magistrate
- m. Print, electronic media, social media, MSOs and Cable Operators
- n. Manufacturing units engaged in production of essential commodities
- o. Any service connected with the loading, unloading, movement or storage of goods in a port/airport (including ATC services)/railways
- p. SEBI Regulated Stock Market Entities and the essential staff related to Stock Market Services

This issues with the approval of the Chief Secretary.

(Vivek Kumar) Principal Secretary